

F.No.A-22011/3/2014-Ad.VI-(Part)
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

New Delhi, dated the 5th January, 2015

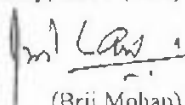
ORDER NO. 5 OF 2015

The following transfer / posting (local changes) in the grade of Commissioner of Income Tax / Director of Income Tax are, hereby, ordered with immediate effect and until further orders:-

S.NO.	CIVIL CODE	NAME OF THE OFFICER S/SHRI/SMT.	PRESENT POST	PRESENT STATION	NEW POST	NEW STATION	TO HOLD ADDITIONAL CHARGE OF THE POST
1	87047	Sanjay Puri	DIT (Vigilance) (Hqrs.)-2	Delhi	CIT (DRP)-1	Delhi	DIT (Vigilance) (Hqrs.)-2, Delhi
2	88086	Dr. Simmi Gupta	CIT (A)-20	Delhi	CIT (DRP)-2	Delhi	CIT (A)-20
3	89010	Raj Tandon	CIT (A)-9	Delhi	CIT (DRP)-3	Delhi	CIT (A)-9
4	88036	Ashwani Kumar	CIT (A)-42	Delhi	CIT (DRP)-4	Delhi	CIT (A)-42
5	88057	Rajiv Sinha	CIT (A)-16	Delhi	CIT (DRP)-5	Delhi	CIT (A)-16
6	91067	Yogesh Kumar	CIT (A)-11	Delhi	CIT (DRP)-6	Delhi	CIT (A)-11
7	87053	Yalavarti Rajendra	CIT (A)-1	Bengaluru	CIT (DRP)-1	Bengaluru	CIT (A)-1
8	89011	Jahanzeb Akhtar	CIT (A)-14	Bengaluru	CIT (DRP)-2	Bengaluru	CIT (A)-14
9	90030	S K Ambastha	CIT (A)-5	Bengaluru	CIT (DRP)-3	Bengaluru	CIT (A)-5
10.	88043	Neena Singh Pandey	CIT (DR) (ITAT) (Int. Tax.)-11	Mumbai	CIT (DRP)-1	Mumbai	-
11.	88082	Hemant Jawahar Lal	CIT (A)-28	Mumbai	CIT (DRP)-2	Mumbai	CIT (A)-28
12.	89009	Naresh Kumar Balodia	CIT (A)-29	Mumbai	CIT (DRP)-3	Mumbai	CIT (A)-29
13.	88026	Yeshwant U Chavan	CIT (A)-20	Mumbai	CIT (DRP)-4	Mumbai	CIT (A)-20
14.	91074	Sanjay Singh	CIT (A)-48	Mumbai	CIT (DRP)-5	Mumbai	CIT (A)-48
15.	88080	B. Senthil Kumar	CIT (A)-24	Mumbai	CIT (A)-24	Mumbai	CIT (DRP)-6

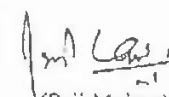
2. The compliance report regarding relieving / joining of above officers shall be forwarded by the office of the concerned Pr. CCIT (CCA) / Pr. DGIT to the Database Cell at dbc.cbdt@incometax.gov.in by 9th January, 2014 (F.N.) positively.

3. Hindi version of this order will follow.


(Brij Mohan)
Under Secretary to the Government of India
Tel. 011-2309-5474

Copy to:-

1. Officers concerned.
2. Principal Chief Commissioner of Income Tax, Chandigarh.
3. All Principal Chief Commissioners / Principal Director General of Income Tax.
4. Zonal Accounts Officer, CBDT, C/o Principal CCIT (CCA) concerned
5. Principal Chief Controller of Accounts, New Delhi.
6. PPSs to FM / MOS (Finance) / Secretary (Revenue) / Chairperson, CBDT / Members, CBDT / JS (Admn.) CBDT.
7. Adviser to FM.
8. Hindi Section for Hindi version.
9. Secretary General, IRS Association / I'GOA / ITEF / All India Income Tax SC & ST Employees Welfare Association
10. Web Manager for hosting this order on the www.irsnofficersonline.gov.in and www.incometax.gov.in website.


(Brij Mohan)
Under Secretary to the Government of India
Tel. 011-2309-5474